

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Review APPLICATION No. 36/87

APP. NO.

in A.N.O. 1517/6.20/86
(i)

COMMERCIAL COMPLEX, (BDA)
INDIRANAGAR,
BANGALORE-560 038.

DATED: 6 MAY 1987

APPLICANT

K. S. Padmanatha Rao.
TO & ORS

VS

RESPONDENTS

Secretary, Defence Production
Ministry of Defence & ORS

1. Mr. K. S. Padmanatha Rao,
S. S.O., Grade I
Controller of Inspection
Power Systems, M.R. Palayam
(P.O.)
Bangalore - 6

2. Mr. P. N. Lalitha

S. S.O., Gr. I,
Controller of Inspection, Power Systems
Bangalore - 6

3. Mr. P. L. Chenniappan
S. S.O., Grade I
Controller of Inspection
Power Systems
M.R. Palayam (P.O.)
Bangalore - 6

4. Mr. S. Ranganatha Joshi
Advocate

5. Mr. Shankara Park,
Bangalore - 4

SUBJECT: SENDING COPIES OF ORDER PASSED BY THE
BENCH IN APPLICATION NO. 36/87 in

RA

in

A.N.O. 1517/6.20/86
(i)

Please find enclosed herewith the copy of the Order
passed by this Tribunal in the above said Application on
30-4-87

ENCL: As above.

[Signature]
DEPUTY REGISTRAR
(JUDICIAL)

[Signature]
PTO

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

DATED THIS THE 30TH DAY OF APRIL, 1987

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman
and
Hon'ble Shri L.H.A. Rego, Member (A)

REVIEW APPLICATION NO.36 OF 1987

1. Shri K.S. Padmanabha Rao,
S.S.O. Gd.I,
Controllerate of Inspection
Power Systems,
M.R. Palyam P.O,
Bangalore-6.
2. P.L. Chenniappan,
S.S.O. Gd.I, CIL,
Bangalore-6.
3. P.N. Labru,
S.S.O. Gd.I,
Controllerate of Inspection
Power Systems
Bangalore-6. Applicants.

(Shri S. Ranganatha Jois, Advocate)

v.

1. The Union of India represented
by its Secretary, Defence Production
Ministry of Defence,
DHQ, New Delhi-11.
2. The Director General of Inspection,
Dept. of Defence Production (ADM 6 B),
DHQ, New Delhi-11.
3. K.L. Chugh, P.Sc, O, SDCC,
Directorate of Production &
Inspection Electronics (DGI),
DHQ, P.O. New Delhi-11.
4. K. Syed Mustapha, S.S.O. Gd.I,
Inspectorate of Electronics, DGI Complex,
Pazhavanthalagil P.O. Madras-114.
5. P. Chandra, S.S.O. Gd.I,
Directorate of Standardization,
DHQ P.O. New Delhi-11.

6. A.B. Rajashekaran, S.S.O. Gd.I,
Chief Inspectorate of Warship Equipments
275, Rajamahal Vilas Extn.
Bangalore-80.
7. D. Moses Selvamani, S.S.O. Gd.I,
Regional Data Bank,
Controllerate of Inspection Armaments,
Kirkee,
Pune.

... Respondents

(Shri M.S. Padmarajaiah, Senior Standing Counsel
for Central Government)

Review application coming on for hearing this day,
Vice-Chairman made the following.

ORDER

Shri S. Ranganatha Jois, learned Counsel for the applicants, in our opinion, very rightly seeks permission to withdraw this application with liberty reserved to institute Contempt of Court proceedings under Section 17 of the Administrative Tribunals Act, 1985. Permission sought for is granted. Review application is rejected as withdrawn. No costs.

Mr. Chairman
Vice-Chairman
30/4/87

Alvin J. [Signature] 20487
Member (A)

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